

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4068
TO BE ANSWERED ON 04.01.2019

Implementation of Rules Relating to Pollution

4068. SHRI LAXMI NARAYAN YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether pollution is increasing in cities due to the carelessness and corrupt behaviour of officers who are responsible for implementation of pollution related rules in cities;
- (b) if so, the details thereof and the reaction of the Government in this regard; and
- (c) the number of officers identified for being careless in implementing rules related to pollution in cities during the last three years and the current year along with the action taken against the said officers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) to (c) There is no specific data available that relates to the level of pollution to the carelessness and corrupt behaviour of officers.

Various directions have been issued by Central Pollution Control Board to State Pollution Control Boards, Pollution Control Committees and other concerned agencies for effective implementation of pollution related rules from time to time.
